

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH**

C.P. No.25/168/NCLT/AHM/2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.12.2019**

Name of the Company: Ashish Laxmiswarup Srivastava
V/s

DB Shapriya Construction Ltd & Anr

Section of the Companies Act : Section 168 of the Companies Act 2013.

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RITESH SINGH	Advocate	Petitioner	Ritesh Singh
2.	Ohruvin Dossani	Advocate	Petitioner	Singh

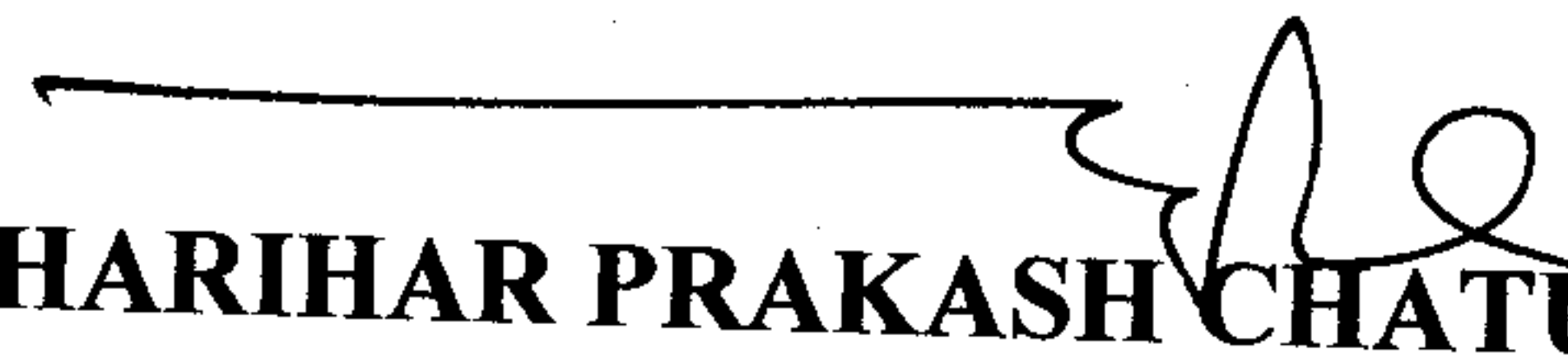
ORDER

The Petitioner is represented through its Counsel.

Petitioner Counsel informs that Respondent is not accepting service. In view of this, the petitioner is at liberty to send E-mail and effect paper publication.

List the matter on 13.01.2020


(PRASANTA KUMAR MOHANTY)
MEMBER (TECHNICAL)


(HARIHAR PRAKASH CHATURVEDI)
MEMBER (JUDICIAL)

Dated this the 2nd day of December, 2019.